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ITEM NO.151

REGISTRAR COURT.2

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR ASHOK MENON

CIVIL APPEAL NO(s). 1209-1210 OF 2003

VIJAYA SHRIVASTAVA

Appellant (s)

VERSUS

M/S. MIRAHUL ENTERPRISES & ORS.

Respondent(s)

(For withdrawal of amount)

WITH Civil Appeal NO. 1211-1212 of 2003
(For withdrawal of amount)

Date: 07/05/2010 These Appeals were called on for hearing today.

For Appellant(s)

Mr. Rajiv Talwar,Adv.
Mr. Sandeep Khatri, Adv.

For Respondent(s)

Mr. K.K. Mohan,Adv.
Mr. A.T.M. Sampath ,Adv

UPON hearing counsel the Court made the following
O R D E R

The applications for withdrawal of the amounts,
directed to be deposited by the Hon'ble Court vide
order dated 15.04.2010, are allowed.

(Ashok Menon)
Registrar

PS